

The work of filling up of pot holes on these roads is in progress and likely to be completed by the first week of December, 1981.

(d) Phased programme is being finalised and will be executed within the constraints of resources.

Air and Water Pollution by D.C.M. Chemicals in Delhi

1299. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that DCM chemicals Limited has been discharging the chemical waste through the Najafgarh nallah passing by Trinagar, Delhi, thereby polluting the air and making the livings of lakhs of people miserable and creating health hazards besides polluting the water of Jamuna for the last many years unabatedly;

(b) if so, the reasons for not checking this and the steps taken to ensure non-recurrence of the same anymore including the consideration of asking the mill to shift away from the residential areas; and

(c) if not, reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAYAN SINGH): (a) It is a fact that D.C. M. Chemicals in Delhi discharges significant quantities of liquid trade effluents and gaseous emissions leading to pollution of water courses and air to some extent.

(b) and (c). The Central Board for the Prevention and Control of Water Pollution has pursued the matter with the D. C. M. Chemicals and the undertaking has implemented measures for recovering a significant part of the grease and oil that was coming out with their trade effluents. A more complete effluent treatment system for their Vanaspati Plant is expected to be commissioned in about a year.

With the coming into force of the Air (Prevention and Control of Pollution) Act, 1981 with effect from 16th May, 1981 the Central Board for the Prevention and Control of Water Pollution is initiating action to carry out the task of initiating of the said undertaking and will advise the industry to adopt suitable measures for gaseous emissions after carrying out the study.

Stock of Edible Oils

1300. SHRI G. Y. KRISHNAN:
SHRI N. E. HORO:

Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether the position of the stock of edible oils both for vanaspati industry and the Public Distribution System is quite satisfactory throughout the country;

(b) if so, the quantity of edible oils proposed to be imported item-wise; and

(c) the steps taken by Government to increase the production of edible oils in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY):
(a): Yes, Sir.

(b) The item-wise quantity of edible oils likely to be imported during the current oil year (Nov. 81-Oct.82) would depend upon the gap between the requirements and the indigenous production, internal and international price trend of edible oils, availability of foreign exchange and other relevant factors.

(c) The production of oilseeds under the Sixth Five Year Plan is envisaged to be stepped up from 10.20 million tonnes in 1979-80 to 13.10 million tonnes by 1984-85. The maximisation of production of edible oils from relatively new and less exploited sources like soyabean, price bran etc., will be a major element in the Sixth Plan strategy for this sector.